

Free mobile roaming facility

†1614. SHRI BRIJLAL KHABRI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that Government is considering to provide free mobile roaming on all networks throughout the country; and

(b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) and (b) Being a predominantly tariff issue, Telecom Regulatory Authority of India (TRAI) has reduced ceilings on Roaming Charges with effect from 1st July 2013. Vide 55th Amendment to TTO, 1999, TRAI has mandated the Wireless Access Service providers to offer special roaming tariff plans in which the subscribers can avail partially free roaming, or fully free roaming in lieu of payment of fixed charges. However, it is one of the objectives of National Telecom Policy 2012 to work towards “One Nation-Free Roaming”.

Prepaid mobile connection

†1615. DR. YOGENDRA P. TRIVEDI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether the connection of prepaid mobile subscribers having a balance of Rs. 20 would not be deactivated;

(b) whether Government has framed such rules for prepaid mobile subscribers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA): (a) to (c) Most of

† Original notice of the question was received in Hindi